- (b) if so, whether Government has taken up this issue with the Government of China to arrest this practice;
 - (c) if not, the reasons therefor,
 - (d) if so, whether this practice has been stopped by Government of China; and
 - (e) if not, what steps have been taken by Government to resolve this issue?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) to (e) In recent months, no instances of visas on loose sheets or stapled visas being issued to residents of the Indian State of Jammu and Kashmir have been brought to the notice of Government. Government's position that there should be no discrimination against visa applicants of Indian nationality on grounds of domicile and ethnicity has been clearly conveyed to the Chinese Government, including at the highest level.

Complaints of Indian migrants in Middle East

1936. PROF. M.V. RAJEEV GOWDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government has carried out any investigation on the poor living conditions of Indian migrant workers in the Middle East, if so, the details thereof, if not, the reasons therefor:
- (b) whether Government plans to undertake measures to improve the living standards of these workers, if so, the details thereof, if not, the reasons therefor,
- (c) the number of complaints received by the Indian Workers' Resource Center established in the UAE till November, 2017; and
 - (d) the number of complaints resolved till November, 2017?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) Indian Missions/Posts in the Emigration Check Required (ECR) countries mostly in the Middle East, from time to time, report about complaints received from Indian workers, regarding non-payment of salaries and denial of legitimate labour rights and benefits etc. Immediately on receipt of such complaints, the same are addressed by the Indian Missions by taking them up with the concerned local Government authorities for immediate resolution. Moreover, Government of India has signed Memorandum of Understanding (MoUs)/Agreement on labour cooperation with 6 Gulf countries *viz*. United Arab Emirates (UAE), Kuwait, Oman, Bahrain, Qatar and Kingdom of Saudi Arabia, Jordan and Malaysia. Constitution of Joint

Working Groups (JWGs) is one of the features of these MoU and meeting of JWG is held regularly to find solutions to bilateral labour problems.

- (b) Sometimes the Indian Missions do receive complaints regarding living conditions in the camps of some employers. Whenever such complaints are received, the Missions immediately visit the camps to take up the issues promptly with concerned Ministry/Department, local Governments and employers to resolve the same.
- (c) and (d) As per information received from the Indian Mission, the number of complaints received by the Indian Workers' Resource Centre established in United Arab Emirates (UAE) during the year 2017 (till November) is 2216, out of which 2083 complaints have been resolved during the same period.

BRICS Summit attended by Prime Minister

- 1937. SHRI T.G. VENKATESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the Hon'ble Prime Minister, has attended the BRICS Summit held recently in Xiamen city in China, if so, the details thereof;
- (b) the details of the highlights of the summit and bilateral agreements that took place during the summit, the MoUs entered into with BRICS member countries, the areas in which mutual cooperation would be extended among member countries; and
- (c) the details of the meeting with President of China on Doklam issue, the measures being undertaken to solve the Doklam issue, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) Prime Minister Narendra Modi led the Indian delegation at the 9th BRICS Summit held on 4-5 September 2017 in Xiamen, China. At the Summit, the Leaders held discussions on Economic and Financial Cooperation, Global Economic Governance and International Peace and Security.

- (b) The Leaders adopted the Xiamen Declaration, which includes references to cooperation in Trade, Investment and Finance, Counter Terrorism, Energy, Customs and Cooperation in multilateral forums. The BRICS Action Agenda on Economic and Trade Cooperation; BRICS Action Plan for Innovation Cooperation (2017-2020); Strategic Framework of BRICS Customs Cooperation; and MoU between BRICS Business Council and New Development Bank on Strategic Cooperation were signed in presence of Leaders.
- (c) On the sidelines of the BRICS Summit in Xiamen, China, Prime Minister Shri Narendra Modi had a constructive and forward-looking bilateral meeting with